121 Written Answers AGRAHAYANA 27, 1892 (SAKA) Written Answers 122

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V. K. R. V. RAO): (a) and (b). The Aligarh Muslim University is running High Schools and the expenditure on these is being met by the University out of the grants paid to it by University Grants Commission and the Uttar Pradesh Government.

The Jamia Millia is running a Higher Secondary School and the expenditure on the school is being met out of the grants given to it by the Central Government.

(c) Yes, Sir.

(d) While representations have been received regarding the transfer of the schools maintained by the Aligarh Muslim University to the control of the Uttar Pradesh Board of High School and Intermediate Education, no representation has been received with regard to the transfer of the school run by the Jamia Millia to the control of the Central Board of Sccondary Education, Delhi.

(e) The schools are maintained by the Aligarh Muslim University under the powers vested in it by Section 12 of the Aligarh Muslim University Act, 1920. The question of interference by the Government in this regard does not arise.

Selection of Players for Hockey and other Teams sent abroad and Encouragement to Sports

5240. SHRI BAL RAJ MADHOK : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether it is a fact that the popularity and standard of hocky in India in which India used in excel is going down;

(b) whether it is also a fact that this is partly due to the fact that proper attention to this game is not given by Government and the publicity media;

(c) whether Government have received complaints that political consideration and nepotism largely influence the choice of players for various teams which play for the country outside India; and

(d) if so, the steps Government propose to take to give encouragement and fillip to sports in general and hockey in particular?

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THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI BHAKAT DARSHAN): (a) The matter was examined in detail by the Hockey Committee set up by the All India Council of Sports after failure of the Indian hockey team in the Mexico Olyampics. Copies of the report are available in the Parliement Library.

(b) No, Sir.

(c) Complaints of favouritism are occasionally received.

(d) So far as Hocky is concerned, the Indian Hockey Federation were requested to take immediate suitable steps to implement the various recommendations of the Hockey Committee. Government on its part have introduced the National Sports Organisation scheme, which provides for increased physical facilities in Universities/Colleges, Organisation of coaching camps and award of scholarships to outstanding sportsmen/ sportswomen in Universities/Colleges. In addition, Government have introduced a Sports Talent Scholarships scheme to award scholarships to youngsters between 14 and 18 years of age in educational institutions who distinguish themselves at State or National level Sports Competitions. The National Institute of Sports at Patiala is cent per cent financed by Government of India. The National programme for nonstudent youth, being introduced in the country also provides for facilities for sports and games to the non-student youth of the country.

Charges of Discrimination against Urdu Department of Delbi University

5241. SHRI BAL RAJ MADHOK : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

 (a) whether it is a fac that there are charges of discrimination⁴ and favouritien against the Urdu Department of Delhi University;

(b) whether it is a fact that a number of students have gone to the Court to secure legal remedy against this discrimination;

(c) if so, whether Government propose to enquire into the matter; and

(d) if not, the reasons thereof?